

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 17306-08/15

BROWN AND SHARPE INC.

...PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX & ORS.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 27th July, 2015, when the Hon'ble Court was pleased to pass the following order:-

**"Delay condoned.
Issue notice."**

Accordingly, show cause notice was issued to both respondents. Mrs. Anil Katiyar, Advocate has filed vakalatnama and memo of appearance on behalf of both respondents. The matter was listed before Ld. Registrar regarding not filing counter affidavit from time to time and lastly on 5th May, 2016 when the following order was passed:

"Despite last opportunity granted, sole respondent has not filed counter affidavit. Further opportunity is declined.

Registry to process the matter for being listed before the Hon'ble Court as per rules."

The matters above-mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 23RD DAY OF SEPTEMBER, 2016.

ASSISTANT REGISTRAR

COPY TO:

Ms. Kavita Jha, Advocate
Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR